

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 11.03.2016

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Rishi Vaishnav, Advocate	S.B.Civil Writ Pet.No.8627/2010, Manendra V/s HPCL & Ors.	Mr. Shridhar mehta	Mr Vinay Jain
02.	Smt. Suman Porwal, Advocate	S.B CMA NO.699/2010, VedPrakash V/s Smt Anita	Mr. Dhanesh Sarsawat	Mr. R.S. Choudhary
03.	Smt. Suman Porwal, Advocate	S.B.Civil Misc. Appeal No.1229/2009, Smt. Veer Pal Kaur V/s Rajvendra Singh	Mr. M.S.Soni	Dr. Sachin Acharya
04.	Shri Rishi Vaishnav, Advocate	S.B. Civil Misc. Appeal No. 368/2013, Brij Mohan V/s Dwarka Prasad & Ors	Mr. H.S Sandhu	Mr. C.S. Kotwani
05.	Dr. Pramila Acharya , Advocate	S.B.Civil First Appeal No.22/199 Jeeto Bai V/s Thanman Singh	Mr. M.L. Joshi	Mr. Vishal Singhal
06.	Shri D.S. Udhawat , Advocate	S.B.Civil Misc. Tr. No.98/2015, Smt. Joyoti V/s Gajendra @ Rajendra	Mr. Naresh Khatri	Mr.....
07.	Dr. Prathishta Dave, Advocate	S.B.Civil Misc.Tr. Pet.96/2015, Meena Prajapat V/s Hastri Ram Prajapat	Mr. M.A. Rao	Mr. N.D. Nimbawat
08.	Dr. Pramila Acharya, Advocate	S.B.Civil Misc. Appeal No. 729/2006, Smt. Langu Bai V/s Narayan	Mr. Sunil Joshi	Mr. R.S. Chudawat
09.	Shri R.R. Nogori Sr. Adv. & Manish Sisodia , Advocate	S.B.Civil Misc. Appeal No. 1414/2014, Vijay Singh Lodha V/s Chattar Mal	Mr. R.R. Nogori, & Alkesh Agarwal	Mr Manish Sisodia


D.Y. SECRETARY